

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2877
TO BE ANSWERED ON 20.03.2018

FINANCIAL ASSISTANCE FOR ELECTRIFICATION

†2877. SHRI LAL SINH VADODIA:

Will the Minister of **POWER**
be pleased to state:

- (a) whether it is a fact that several States in the country have sought financial assistance from the Central Government for power sector reforms and providing electricity to more and more households;
- (b) if so, whether Government has given any consideration to their demands, so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : Government of India is extending financial assistance to States through various power sector flagship schemes viz. Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya and Integrated Power Development Scheme (IPDS) etc.

Under DDUGJY, Government of India has sanctioned 4,503 new projects, with total cost of Rs.42,565.10 crore for various rural electrification works including strengthening and augmentation of sub-transmission and distribution network in rural areas, feeder separation, metering and rural electrification.

Under IPDS, Government of India has sanctioned total projects worth Rs.28,405 crore for various works in urban areas including strengthening and augmentation of sub-transmission and distribution network, metering and IT enablement.

Further, Government of India has launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya, with an outlay of Rs.16,320 crore including Gross Budgetary Support (GBS) of Rs.12,320.00 crore with the objective to achieve universal household electrification by providing last mile connectivity and electricity connections to all households in rural and all poor households in urban areas.
